

Report on construction of structure for disposal of grey water in V.Kalathur

I submit the following regarding the construction of structure for disposal of grey water in V.Kalathur village in Veppanthattai Block in Perambalur District.

- Thiru.N. Samiraja had filed an Original Application.No:86/2021 before the Hon'ble National Green Tribunal regarding the discharge of untreated sewage into the "Kallar" river. Thiru.Samiraja in his application has said that almost all the residents in the area are allowing their sewage to be discharged into the river. As per the orders of the Hon'ble National Green Tribunal, SouthZone, Chennai, dt:23.03.2021, a committee was formed as per Proc.No:0070/2021/D2, Dt:26.04.2021, for joint inspection and filing a report.
- The committee has filed their joint inspection report on 07.05.2021. After going through the report the Hon'ble National Green Tribunal, SouthZone, Chennai, in their order dt:18.06.2021,has directed the Tamilnadu Pollution Control Board to submit an independent report as to whether any sewage is being discharged into the water body and whether the Solid Waste Management Rules, 2016 is being implemented and the direction issued by the Principal Bench of National Green Tribunal, New Delhi in O.A. No:606 of 2018 in this regard were strictly complied with by the local body and if not, what is the nature of action taken by them.
- The Hon'ble National Green Tribunal, SouthZone, Chennai has also directed the District Collector to submit an independent report before the Hon'ble Tribunal.
- Meanwhile, Thiru.N.Samiraja has filed an Interlocutory Application in the Original Application No:86 of 2021 stating that pending outcome of the Original application, the 3rd respondent (District Collector, Perambalur) had issued an order dt:14.07.2021 bearing reference no:468/2020/A3 directing for a mechanism for sewage treatment before disposal into the Kallru river.
- The details of the construction of the safe disposal structure of the grey water as mentioned in the affidavit are given hereunder.
- Representations were received for safe disposal of stagnated water in the Main road sides, Muslim street and Bazaar Street in V.Kalathur Village in Perambalur District.

- Administrative sanction was accorded for the construction of structure for the safe disposal of grey water produced from 7 houses, 3 small hotels (mess) and 38 various commercial establishments in Muslim street, Main road sides, Bazaar street at an estimate cost of Rs.9.15 Lakhs from out of Village Panchayat General Fund of V.Kalathur as per Proc.No:2423/2017/A5, Dt:15.10.2018.
- When the work was started, objections were raised by the people of Rayapanagar (a habitation of V.Kalathur), as that discharge of the grey water in their habitat area will lead to health hazards to the residents. The work was stopped temporarily. Earth work, foundation concrete (PCC 1:4:8) for 187 m, earthwork for soak pits was completed when the work was stopped (Value of work done is Rs.91000/- approx).
- Meanwhile Thiru.Jameel Basha s/o Mohammed Ali filed a W.P.No:5945/2020 before the Hon'ble High Court of Chennai seeking direction to resume the work, and the Hon'ble High Court has issued orders directing the official respondents to pass orders on the representation of the petitioner.
- The District Collector, being the first respondent has passed orders in compliance with the direction of the Hon'ble High Court of Chennai after considering all the facts, depositions, various representations and proposals as per the Proceedings Rc.No:0468/2020/A3, Dt:14.07.2021, to commence the work immediately so that the stagnated grey water will be disposed off safely. The project contains three soak pits at 76m, 106m and 185m (end point) so that the grey water discharged will be siphoned off within the soak pits itself. The details of the scheme have been elucidated to the people of Rayapanagar also.
- It is submitted that, the grey water discharged from the above mentioned houses and commercial establishments were stagnated years together as there is no proper way of disposal. The huge quantity of stagnated water was a hotspot of epidemic disease for the population in nearby area. As there are as many 38 commercial establishments and messes, the floating population is more. It is the responsibility of the District Administration to take up preventive measures and ensure safety for the public from health hazard. Before passing the orders to resume construction, the District Collector has inspected along with the other authorities of various departments. It was ascertained that immediate execution of a suitable project for safe disposal of

stagnated grey water is urgently needed. Further delay in execution of the project may lead the stagnated water to become an active breeding source for water and vector borne diseases. Hence, it has become just and proper to find out a solution that is suitable for safe disposal of stagnated water, in order to ensure safety of the public, women and children.

- The grey water discharged will not reach Rayapanagar, as this habitation is located in diagonally opposite direction. Hence, construction of the structure will not create health hazards to the residents of Rayapanagar. As of now the work was completed.
- The project has been designed for the safe disposal of the grey water and this is not a Solid Waste Management project. The grey water discharged from the 7 houses, 3 small hotels (mess) and 38 various commercial establishments in Muslim street, Main road sides, Bazaar street into the structure now constructed is not directed into the Kallaru River. **It is respectfully submitted that the statement of the applicant as that the water is disposed into Kallru River is not true.**
- Suitable technical aspects were taken into care while execution of the project also. Kallaru is situated on the North side of the road, however the present construction was taken up on the south side of the road and there is no link between the drainage and Kallaru river.
- Hence, as contended by the petitioner the question of discharging of sewage water into water body does not arise regarding this project.


**District Collector,
Perambalur.**


M. K. S. S. S.